

IN THE HIGH COURT OF ORISSA AT CUTTACK

SUO MOTU W.P.(C) PIL No.7118 of 2021

In Re: Olive Ridley Turtles *Petitioners*
Mr. Mohit Agarwal, Amicus Curiae
-versus-
Principal Secretary, Forest and Environment Department and others *Opposite Parties*
Mr. P. K. Muduli, AGA for the State
Mr. P.K. Parhi, DSG for Union of India

CORAM:
THE CHIEF JUSTICE
JUSTICE CHITTARANJAN DASH

ORDER
17.10.2022

Order No.

19. 1. An affidavit dated 13th October, 2022 has been filed by the Additional Superintendent of Police listing out the progress in the filling up of the vacancies in the ranks of ASI, SI and constable. It is stated that immediately after completion of the process, the vacancies in different marine police stations will be filled up.
2. An affidavit dated 14th October, 2022 has been filed by the Deputy Director of Fisheries (Marine) where *inter alia* it is stated that BSNL has been asked to revisit the entire proposed cost of terminal (transponders).
3. It appears that ISRO has already expressed willingness to provide the bandwidth but only transponders have to be procured

by the State government. Three months' time has been sought for providing transponders, the network infrastructure and bandwidth.

4. List on 1st March, 2023.

(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge

M. Panda

